

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 104**  
**(IB)-1456/ND/2018**

**IN THE MATTER OF:**

Jatalia Global Ventures Ltd.	...	Applicant
Vs.		
Gokul Exim Pvt. Ltd.	...	Respondent

**Order under Section 9 of IBC.**

**Order delivered on 14.07.2021**

**Coram:**

**SHRI P.S.N PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Mr. Mohit Chaudhary, Ms. Garima Sharma, Advs.
For the Respondent	: Mr. Vipul Ganda, Mr. Ayandeb Mitra, Ms. Akanksha Mathur, Advocates
For the Liquidator	: Mr. Sanjay Agrawal, Advocate

**ORDER**

Heard the submissions made by the Counsel for the Operational Creditor. This being a part heard matter. Let this matter be posted before the regular Bench.

List on **11.08.2021.**

**Sd/-**  
**K.K. VOHRA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**P.S.N PRASAD**  
**MEMBER (JUDICIAL)**

UPASANA